

obviating these avoidable losses in this critical economic juncture of the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) The estimated loss in production and expert earnings as a result of strike in jute industry, is not available with the Ministry of Labour.

(b) Yes, Sir

भविष्य निधि के कार्यालयों से काम कर रहे कर्मचारियों की लाभ

2257. श्री रामाबतार शास्त्री क्या धम मती यह बताने की कृपा करेंगे कि

(क) क्या तीसरे वेतन आयोग की सिफारिशों की स्वीकृति के फलस्वरूप उपलब्ध लाभों से भविष्य निधि कार्यालयों के कर्मचारियों को वंचित रखा गया है ,

(ख) यदि हा, तो इसके कारण क्या हैं, और

(ग) इस बारे में सरकार का विचार क्या कार्यवाही करने का है ?

बन मंत्रालय में उप मंत्री (श्री बालगोविन्द वर्मा) (क) से (ख) कर्मचारी भविष्य निधि संगठन जो कि एक मासिक निकाय है, के कर्मचारी उसी वेतन भत्ते और सेवा की शर्तों के हकदार हैं जोकि कर्मचारी भविष्य निधि और परिवार पेंशन निधि अधिनियम, 1952 की धारा 5(7) के अनुसार केन्द्रीय सरकार की स्वीकृति से केन्द्रीय न्यायी बोर्ड द्वारा निर्दिष्ट किए जाएंगे। इसलिए केन्द्रीय सरकार के कर्मचारियों के लिए तृतीय वेतन आयोग की सिफारिशों के आधार पर स्वीकृत किए गए संशोधित वेतनमान और लाभ स्वन कर्मचारी भविष्य निधि संगठन के कर्मचारियों पर लागू नहीं होने।

(ग) कर्मचारी भविष्य निधि के केन्द्रीय न्यायी बोर्ड द्वारा कर्मचारी भविष्य निधि संगठन के कर्मचारियों के लिए सिफारिश किए गए संशोधित वेतनमान सरकार के विचाराधीन हैं।

Setting up of a Scooter Factory in Alwar

2258. SHRI BHAGIRATH BHANWAR :
SHRIMATI KRISHNA KUMARI :

Will the Minister of HEAVY INDUSTRY be pleased to state :

(a) whether a scooter factory has been set up in Alwar, Rajasthan which is likely to commence production from May, 1974;

(b) the amount provided by the Central Government and the State Government separately; and

(c) the number and names of Directors of the factory ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH) : (a) M/s. Rajasthan State Industrial & Mineral Development Corporation Ltd have been permitted to set up a new industrial undertaking at Alwar in the State of Rajasthan for the manufacture of 24,000 scooters per annum. A new company namely, M/s. Aravalli Syachalit Vahan Ltd. has been incorporated to implement the project. Necessary steps are being taken to establish the above unit. It is not possible to forecast with any degree of exactness when production will commence.

(b) No funds have been provided by the Central Government or the State Government of Rajasthan directly for the project. Rajasthan Industrial & Mineral Development Corporation has, however, provided rupees thirty lakhs towards equity and has also furnished rupees thirty-seven lakhs as temporary advance.

(c) At present there are 7 Directors on the Board of the Aravalli Svachalit Vahan Ltd. Their names are indicated below :—

1. Shri P. N. Katju
2. Shri M. S Sadasivan
3. Shri Naresh Chandra
4. Shri J. S. Singhvi
5. Shri Bijai Singh
6. Shri M. L. Kala
7. Shri Jai Das